## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 9 OF 2017**

Dated: 1<sup>st</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Jayant Deo ...Appellant(s)

Vs.

The Maharashtra Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Mr. Aswin Kumar Mj for Mr. Krishan Kr. Sharma

Counsel for the Respondent(s) : Mr. Buddy R.Ranganadhan

Mr. Raunak Jain for R-1

Ms. Nikita Choukse for R-2

## **ORDER**

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 23.08.2017 after serving copy on the other side.

List the matter on <u>14.09.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt